

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1613
ANSWERED ON:07.03.2011
IMPORT OF PULSES BY STC H
Ahir Shri Hansraj Gangaram

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the public sector undertaking, STC Limited has invited tender for import of one lac and twenty thousand tonne of yellow pulse;
- (b) if so, the details thereof;
- (c) the details of pulses included under yellow pulses imported by STC Limited;
- (d) whether the Government has formulated any scheme for the distribution of yellow pulses of STC Limited;and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) Yes, Madam.

(b) In pursuance of a decision taken by the Empowered Group of Ministers (EGoM), the State Trading Corporation Limited had issued a tender dated 23.9.2010 for import of 1,20,000 MT of yellow peas. The tender was scrapped and no orders were placed due to high price.

(c) Yellow peas are imported by STC Limited under the category of yellow pulses.

(d) & (e) To bridge the gap between demand and supply of pulses in the domestic market and to exercise a moderating influence on prices, the Government approved a subsidy scheme for open market sale during 2006-07 with the stipulation that losses upto 15% would be reimbursed. Under this scheme PSU companies (PEC, STC, MMTC and NAFED) are authorised to import 1.50 million tons of pulses, half of which would be Yellow Peas and Dun Peas. In 2008, the Government approved distribution of imported pulses at subsidized rates to State Governments through the Public Distribution System (PDS). Yellow peas imported by STC have been released to U.P (22,000 MT) and Arunachal Pradesh (100 MT) for distribution through the PDS with a subsidy provision of Rs.10 per kg. PSUs supply the pulses in bulk to State Governments which make arrangements for milling, processing and packaging.